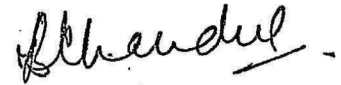


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

In pursuance to Hon'ble High Court letter No.3356-68/DHC/Gaz/G-2/2021 dated 1<sup>st</sup> October, 2021 and in super session of earlier Order No. Online Portal/MP MLA/RACC/Gaz./2022/2008-2013-D dated 7<sup>th</sup> May, 2023, Ms. Deepali Sharma, Special Judge (PC Act)(ACB)-01, RACC, New Delhi is appointed as Nodal Officer, to check and verify the uploaded data on the portals of DOJ by the Judicial Branch every month, with immediate effect.



(Anju Bajaj Chandna)  
Principal District & Sessions Judge-  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.

A-04:10 P.M

No.Online Portal/MP MLA/RACC/Gaz./2023/7374-7379-D Dated 12/09/23 >

Copy forwarded for information and necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. Ms. Deepali Sharma, Special Judge (PC Act)(ACB)-01, RACC, New Delhi.
4. The Branch In-charge, Computer Branch, RACC, New Delhi.
5. The P.S. to undersigned.
6. The Web-site Committee, Tis Hazari Courts, Delhi.



Principal District & Sessions Judge-  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.